

ITEM NO.1502
(For Judgment)

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3881/2009

MAHANT RAMANAND CHELA

Appellant(s)

VERSUS

STATE OF UTTARANCHAL & ANR.

Respondent(s)

Date : 22-09-2017 This appeal was called on for pronouncement of
Judgment today.

For Appellant(s)

Ms.Pratibha Jain, AOR

For Respondent(s)

Mr.S.R.Setia, AOR

Mr.Jatinder Kumar Bhatia, AOR

Hon'ble Dr.Justice D.Y.Chandrachud pronounced the
judgment of the Bench comprising Hon'ble Mr.Justice
N.V.Ramana and His Lordship.

The civil appeal is disposed of in terms of the
signed Non-reportable judgment.

(Ashok Raj Singh) (H.S.Parasher)
Court Master Assistant Registrar
(Signed Non-reportable judgment is placed in the file)